

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 169 of 2012 &

IA No. 288 of 2012

Dated : 1st October, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Wockhardt Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent (s)

Counsel for the Appellant(s):	Ms. Ranjitha Ramachandran
Counsel for the Respondent(s):	Mr. Buddy A. Ranganadhan
	Ms. Richa Bharadwaja for R.1
	Mr. Abhishek Mitra for R.2

ORDER

The learned counsel for both the Respondents seek some more time to file the reply-Written Submissions.

Post the matter for reporting compliance on **04.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs